

**PROFORMA FOR DECLARATION OF ASSETS**

**(As On 31.03.2012)**

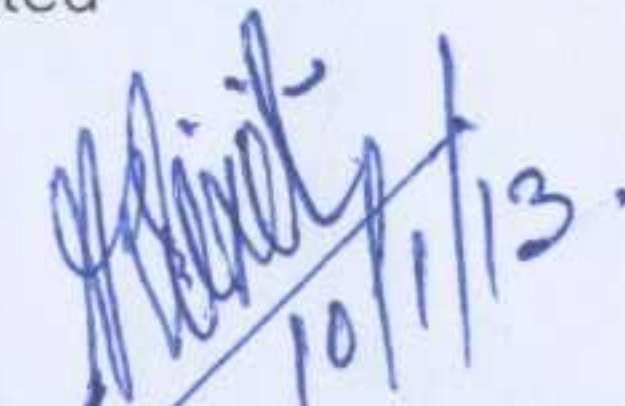
Name of officer (In Full) : Anand Prakash Dixit  
Date of Birth: 25 Sep. 1986  
Present post held: Civil Judge Class-II

Immovable Property				
Name of District Sub-Division Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquried ? Whether by hurchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
	Nil	Nil	-	-
Movable Property (Valued Above 25,000/- of Rs.)				
Name of Articles				
1				
Honda Avaitor (two wheeler)	-	46000/-		
Jewellery (Lump Sum)				
Jewellery (Worth Rs.)				
	Nil		Nil	



Shares/Debentures			
Name of issuing Company		Nos. of Shares	
1		2	
-		Nil	
Life Insurance Policy & Others			
Name of issuing Company		Amount	
1		2	
-		Nil	
Bank Deposites/Securities & Investments			
	Name of Bank	City	Amount
	1	2	3
1) Fixed Deposites	-	-	Nil
2) Savings Bank A/CS	State Bank of India	Baloda Bazar	4,46,980/- (on dt. 09.01.13)
3) PPF	State Bank of India	Baloda Bazar	2,78,183/- (on dt. 09.01.13)
4) GPF	-	-	Nil
5) NSS	-	-	Nil
6) Others	-	-	-

In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated  
The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965

  
Signature & Date  
**आनंद प्रकाश दीक्षित**  
व्यवहार न्यायाधीश वर्ग-दो  
बलौदाबाजार, (छ.ग.)